

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/34377/2024 BLAPL/11572/2024	ROHAN DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 ADDL.DISTRICT SESSIONS CUM SPL JU 2(A)CC/0000013/2024
2	D-BLAPL/34379/2024 BLAPL/11573/2024	BISHAL KUMAR MAHATO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JEYPORE TOWN /273 /2024 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0001036/2024
3	D-BLAPL/34401/2024 BLAPL/11574/2024	JYOTI RANJAN PATTANAIAK @ BABUL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /134 /2024 S.D.J.M.,KHURDA(Khordha) GR/0000491/2024
4	D-BLAPL/34380/2024 BLAPL/11575/2024	BISHAL KUMAR MAHATO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JEYPORE TOWN /267 /2024 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0001030/2024
5	D-BLAPL/34400/2024 BLAPL/11576/2024	AMIT KUMAR JENA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	PIPLI /577 /2023 J.M.F.C.,PIPLI(Puri) GR/0000937/2023
6	D-BLAPL/33882/2024 BLAPL/11577/2024	SUBHASIS PRADHAN @ MALINGA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	BHARATPUR PS /474 /2023 3RD ADJ BHUBANESWAR(Khordha) CT/0001482/2023
7	D-BLAPL/34383/2024 BLAPL/11578/2024	BABU @ NILACHALA SWAIN VS STATE OF ODISHA	DEBASIS BISWAL VS	CUTTACK SADAR /576 /2024 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001309/2024
8	D-BLAPL/32884/2024 BLAPL/11579/2024	NITESH KUMAR VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsugu 2(A)CC/0000048/2024
9	D-BLAPL/33203/2024 BLAPL/11580/2024	BABULA SABAR VS STATE OF ODISHA	PABITRA KUMAR PAIK VS	SPECIAL CRIME UNIT /9 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000425/2024
10	D-BLAPL/34481/2024 BLAPL/11581/2024	HAGARU @ BISHNU NAG VS STATE OF ODISHA	SK. ZAFARULLA VS	KEONJHAR SADAR /389 /2023 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D GR/0001145/2023
11	D-BLAPL/34355/2024 BLAPL/11582/2024	GOVINDA NAYAK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KUMBHARAPARA /181 /2024 S.D.J.M.,PURI(Puri) GR/0000516/2024

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12	D-BLAPL/33470/2024 BLAPL/11583/2024	PRASHANT KUMAR TRIPATHY VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BARIPADA TOWN /469 /2024 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000049/2024
13	D-BLAPL/34247/2024 BLAPL/11584/2024	SK. LATIF @ ABID VS STATE OF ODISHA	BISWARANJAN DALAI VS	INFOCITY PS /263 /2023 3RD ADJ BHUBANESWAR(Khordha) CT/0000056/2024
14	D-BLAPL/34245/2024 BLAPL/11585/2024	BIDYADHAR SAHOO VS STATE OF ODISHA	BISWARANJAN DALAI VS	//0 J.M.F.C.,BARAMBA(Cuttack) 2(A)CC/0000040/2024
15	D-BLAPL/33918/2024 BLAPL/11586/2024	SATYABAN PRADHAN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KANKADAHAD /148 /2024 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000661/2024
16	D-BLAPL/33966/2024 BLAPL/11587/2024	NATHAN KUMAR BIRA VS STATE OF ODISHA	SUJATA JENA VS	//0 PRESIDING OFFICER,OPID,BERHAMPU 2(A)CC/0000005/2024
17	D-BLAPL/33954/2024 BLAPL/11588/2024	KABIR KHOSLA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	LAXMIPUR /78 /2023 ASSISTANT SESSION JUDGE,KORAPUT CT/0000053/2024
18	D-BLAPL/34487/2024 BLAPL/11589/2024	SANTOSH NAHAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	POLASARA PS /34 /2020 ADJ,KODALA(Ganjam) ST/0000024/2021
19	D-BLAPL/34485/2024 BLAPL/11590/2024	SIPU @ AMAR CHANDRA PALEI @ SAMANTARAY VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	GADISAGADA /99 /2024 JMFC, KANAS(Puri) GR/0000226/2024
20	D-BLAPL/34176/2024 BLAPL/11591/2024	AMBIKA PRASAD DAS VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	BADAGADA /8 /2023 J.M.F.C.-CIVIL JUDGE (JD),SORODA(Gar GR/0000020/2023
21	D-BLAPL/34470/2024 BLAPL/11592/2024	BIRENDRA TAKRI VS STATE OF ODISHA	ARIJEET MISHRA VS	NABARANGAPUR TOWN /216 /2024 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0000844/2024
22	D-BLAPL/34467/2024 BLAPL/11593/2024	PADMAN HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	B.SINGHPUR /141 /2022 JMFC, BORIGUMMA(Koraput) GR/0000308/2022
23	D-BLAPL/34501/2024	SK. JUMMAN @ BADRUDDIN	DEVASHIS PANDA	SPL.TASK FORCE /15 /2021

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	BLAPL/11594/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000028/2021
24	D-BLAPL/33173/2024 BLAPL/11595/2024	PAPU @ SUSHANTA DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BASTA /187 /2019 J.M.F.C.,BASTA(Baleshwar) CT/0000314/2019
25	D-BLAPL/34453/2024 BLAPL/11596/2024	CHAGULU @ PRATAP SETHI VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	CHANDABALI /277 /2018 AD-HOC A.D.J.(FTSC),BHADRAK(Bhadrakhand) Spl/0000110/2018
26	D-BLAPL/34448/2024 BLAPL/11597/2024	HEMANTA KUMAR SWAIN VS STATE OF ODISHA	SUDHIR RANJAN MOHAPATRA VS	MOHANA /96 /2024 SPECIAL JUDGE,GAJAPATI(Gajapati) Spl/0000049/2024
27	D-BLAPL/34423/2024 BLAPL/11598/2024	SUDAM NAYAK VS STATE OF ODISHA	T. NARAYAN MURTY VS	JEYPORE TOWN /146 /2024 DISTRICT & SESSIONS JUDGE,JEYPORE(Jayapour) CT/0000111/2024
28	D-BLAPL/34497/2024 BLAPL/11599/2024	SANTOSH PALKA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PADMAPUR /50 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000069/2024
29	D-BLAPL/34498/2024 BLAPL/11600/2024	CHANDAN @ SUMAN SAMANTARA VS STATE OF ODISHA	ABHISHEK DASH VS	SINGHADWAR PS /102 /2024 J.M.F.C.,PURI(Puri) GR/0000865/2024
30	D-BLAPL/34005/2024 BLAPL/11601/2024	MANGALA MUDULI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	CHITRAKONDA /125 /2021 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000098/2021
31	D-BLAPL/34185/2024 BLAPL/11602/2024	KALIA @ KISHORE CHANDRA SETHI VS STATE OF ODISHA	MANORANJAN DAS VS	KHURDA MODEL /483 /2022 A.D.J.,BHUBANESWAR(Khordha) TR/0000505/2022
32	D-BLAPL/34506/2024 BLAPL/11603/2024	SIBA JANI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MAIDALPUR /84 /2023 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000074/2023
33	D-BLAPL/34299/2024 BLAPL/11604/2024	RABI PADHAN VS STATE OF ODISHA	JAYANTI NAIK VS	BHEDEN /198 /2023 A.D.J.,BARGARH(Bargarh) CT/0000127/2023
34	D-BLAPL/34504/2024 BLAPL/11605/2024	BHAKTANATH HARIJAN @ TONY VS	RAJIB LOCHAN PATTNAIK VS	NABARANGAPUR TOWN /386 /2022 A.D.J.,NAWARANGPUR(Nabarangapur)

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35	D-BLAPL/34495/2024 BLAPL/11606/2024	STATE OF ODISHA MANTU CHANDAN VS STATE OF ODISHA	JNYANANANDA PANDA VS	CT/0000078/2022 KEGAON /203 /2024 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000075/2024
36	D-BLAPL/34313/2024 BLAPL/11607/2024	SRIKANTA PRADHAN @ BIRANT @ BRAND VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	GHATAGAON /277 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D GR/0001265/2024
37	D-BLAPL/34491/2024 BLAPL/11608/2024	PABITRA MOHAN PANIGRAHI VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	PURUSHOTTAMPUR /314 /2022 A.D.J.,CHATRAPUR(Ganjam) ST/0000029/2023
38	D-BLAPL/34475/2024 BLAPL/11609/2024	PRATYUSH NANDA VS STATE OF ODISHA	AMIT KUMAR SAA VS	LOISINGHA(BOLANGIR) /308 /2023 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000070/2024
39	D-BLAPL/34451/2024 BLAPL/11610/2024	MAHAMMAD NAFEES @ MOHD. NAFEES VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	/ /0 SPECIAL JUDGE,RAYAGADA(Rayagada TR/0000038/2024
40	D-BLAPL/34488/2024 BLAPL/11611/2024	PRABHAKAR BEHERA @ AMI @ KHUKULI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BHANJANAGAR /656 /2024 A.D.J.,BHANJANAGAR(Ganjam) ST/0000200/2024
41	D-BLAPL/34421/2024 BLAPL/11612/2024	SALAMAN KHILLO VS STATE OF ODISHA	T.NARAYAN MURTY VS	POTTANGI /111 /2024 SPECIAL JUDGE,JEYPORE(Koraput) Spl/0001140/2024
42	D-BLAPL/34494/2024 BLAPL/11613/2024	JAGA NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANARAPAL /72 /2011 DISTRICT AND SESSIONS JUDGE,ANGUL CT/0000247/2024
43	D-BLAPL/34507/2024 BLAPL/11614/2024	TAPAN GARADA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	NABARANGAPUR TOWN /386 /2022 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000078/2022
44	D-BLAPL/34218/2024 BLAPL/11615/2024	GANESWAR MAHANTA VS STATE OF ODISHA	KABI RANJAN MOHANTY VS	BHANDARIPOKHARI /115 /2013 SPL.CJM (CBI),BHUBANESWAR(Khordha Spe/0000009/2014
45	D-BLAPL/34511/2024 BLAPL/11616/2024	BIDYABHUSAN BAGH @ RAJA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	NABARANGAPUR TOWN /386 /2022 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000078/2022

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46	D-BLAPL/33921/2024 BLAPL/11617/2024	SATYABAN PRADHAN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KANKADAHAD /53 /2024 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000287/2024
47	D-BLAPL/34517/2024 BLAPL/11618/2024	SUBHAM SEKHAR DAS @ SUVAM SEKHAR DAS VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	TALCHER TOWN /922 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0001614/2024
48	D-BLAPL/33552/2024 BLAPL/11619/2024	SURENDRA GOND @ SULENDRA GOND VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	RAIGHAR /241 /2024 SPECIAL JUDGE,NABARANGPUR(Nabar TR/0000036/2024
49	D-BLAPL/33549/2024 BLAPL/11620/2024	SK. KALIM VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	NISCHINTAKOILI /240 /2024 J.M.F.C.,SALIPUR(Cuttack) GR/0001223/2024
50	D-BLAPL/34526/2024 BLAPL/11621/2024	TINKAN DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandham 2(A)CC/0000047/2024
51	D-BLAPL/34518/2024 BLAPL/11622/2024	SIPU PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	FATEGARH /276 /2024 JMFC, BHAPUR(Nayagarh) GR/0000264/2024
52	D-BLAPL/34456/2024 BLAPL/11623/2024	DHUBALA @ GOPI @ DHABALESWAR BAGARTY VS STATE OF ODISHA	TRILOCHAN NANDA VS	PUINTALA /71 /2021 A.D.J.,BOLANGIR(Balangir) ST/0000055/2021
53	D-BLAPL/34534/2024 BLAPL/11624/2024	BASUDEB GOLARI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PADWA /101 /2024 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000085/2024
54	D-BLAPL/33069/2024 BLAPL/11625/2024	NABA KISHORE MAJHI @ TARUA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	KOREI /3 /2016 ADHOC ADDL. DIST. AND SESSIONS JU Spl/0000005/2016
55	D-BLAPL/30829/2024 BLAPL/11626/2024	SRIKANTA PRADHAN @ BIRANT @ BRAND VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	CHAMPUA /205 /2024 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K GR/0000478/2024
56	D-CMP/47449/2024 CMP/1309/2024	PITAMBAR JENA VS STATE OF ODISHA	DWARIKA PRASAD MOHANTY VS	/ / CIVIL JUDGE (SD),NILAGIRI(Baleshwar) CS/0000225/2019
57	D-CMP/47515/2024	MANJULATA KHAMURAI	SUKANTA KUMAR NAYAK	/ /

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	CMP/1310/2024	VS LAXMIPRIYA KHAMURAI	VS	CIVIL JUDGE (SD),BHADRAK(Bhadrak) CS/0000035/2017
58	D-CMP/47597/2024 CMP/1311/2024	DINABANDHU ORAM VS DUKHI ORAM	GOPINATH MISHRA VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambalpur) IA/0000044/2024
59	D-CMP/47875/2024 CMP/1312/2024	LAXMI PRASAD KAR VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// CIVIL JUDGE (SD),PURI(Puri) CS/0000407/2019
60	D-CMP/47042/2024 CMP/1313/2024	GAJENDRA NATH SAHU VS HRUSHI CHANDRA NAIK	SUSANTA KUMAR DASH VS	// CIVIL JUDGE (SD),KARANJIA(Mayurbhanj) TS/0000007/1997
61	D-CMP/46731/2024 CMP/1314/2024	ASHALATA PADHI VS SASMITA PADHI	RABINDRA KUMAR SAHOO VS	// CIVIL JUDGE (SD),PARALAKHEMUNDI CS/0000048/2012
62	D-CMP/47224/2024 CMP/1315/2024	AMULYA JENA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD), JALESWAR(Baleswar) CS/0000975/1997
63	D-CMP/47908/2024 CMP/1316/2024	SWAYAM PRAGYAN KAR VS DEZINA BEHERA	DWARIKA PRASAD MOHANTY VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK CS/0000021/2024
64	D-CMP/46539/2024 CMP/1317/2024	ABDUL WAHID VS LOKESWAR SAHU	PABITRA KUMAR NAYAK VS	// CIVIL JUDGE (SD), JHARSUGUDA(Jharsuguda) CS/0000056/2024
65	D-CMP/47474/2024 CMP/1318/2024	PRABHASINI PADHI VS MOHINI SAHU	DEEPALI MAHAPATRA VS	// SR. CIVIL JUDGE (WOMEN'S COURT) Bhubaneswar CS/0000078/2019
66	D-CMP/47532/2024 CMP/1319/2024	K. ANKITA PATRO VS B.M., L.I.C. OF INDIA, ASKA, GANJAM	AMBIKA PRASAD MISHRA VS	// 2ND ADDL SR.CIVIL JUDGE,GANJAM Bhubaneswar CS/0000317/2022
67	D-CMP/48207/2024 CMP/1320/2024	KRUSHNA CHANDRA JENA VS SRIKANT DAS	PRASANT KUMAR BARIK VS	// CIVIL JUDGE (SD),BHADRAK(Bhadrak) CS/0000396/2019
68	D-CONTC/47392/2024 CONTC/7743/2024	DR.MANOJ KUMAR DEHURY VS	DR. JITENDRA KUMAR LENKA VS	// ()

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69	D-CONTC/47686/2024 CONTC/7744/2024	ASWATHY S., IAS JAYANTA KUMAR TRIPATHY VS ARAVIND AGARWAL, I.A.S,	ADV. VS	// // 0 //
70	D-CONTC/47709/2024 CONTC/7745/2024	RITA MAHAPATRA VS YESHWANT KUMAR JETHWA, I.P.S,	ADV. VS	// // 0 //
71	D-CONTC/47712/2024 CONTC/7746/2024	BHABAGRAHI SAMANTARAY VS ANU GARG, I.A.S,	SHASHI BHUSAN JENA VS	// 0 //
72	D-CONTC/47899/2024 CONTC/7747/2024	RAGHUNATH KAR VS SALINI PANDIT, I.A.S,	ADV. VS	// 0 //
73	D-CONTC/34725/2024 CONTC/7748/2024	MAHENDRA PATEL VS SASWATA MISHRA, IAS	ADV. VS	// 0 //
74	D-CONTC/48180/2024 CONTC/7749/2024	DEBABRATA SEN VS SUSHIL KUMAR LOHANI, IAS	ADV. VS	// 0 //
75	D-CONTC/47791/2024 CONTC/7750/2024	LAL MOHAN MOHANTA VS PURNA CHANDRA SETHI, D.E.O,MAYURBHANJ	ADV. VS	// 0 //
76	D-CONTC/47681/2024 CONTC/7751/2024	PRAKASH KUMAR BEHERA VS ARAVIND AGARWAL, I.A.S,	ADV. VS	// 0 //
77	D-CONTC/41195/2024 CONTC/7752/2024	SARALIKUD GRAMA SABHA VS SMRUTI RANJAN PRADHAN, IAS	ADV. VS	// 0 //
78	D-CONTC/41197/2024 CONTC/7753/2024	KANSARIDIA GRAMA SABHA VS SMRUTI RANJAN PRADHAN, IAS	ADV. VS	// 0 //
79	D-CONTC/45406/2024 CONTC/7754/2024	KUMUDINI MISHRA VS BANASHREE MALLICK, SECY., PURI NIMAPARA CENTRAL CO-OPERATIVE BANK LTD.	PRAMOD KISHORE CHAND VS	// 0 //

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80	D-CONTR/21702/2024 CONTR/38/2024	JEEBAN MOHAN NAYAK VS SK.FAKIRUDDIN, A.S.I,MANGALABAG P.S	RAMAKANTA NAYAK VS	//0 () //
81	D-CRLA/34262/2024 CRLA/1156/2024	SEBIYAN SAI VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	CHARMAL /108 /2020 ADDL.SESIONS JUDGE CUM SPL JUDC ST/000041/2021
82	D-CRLA/34591/2024 CRLA/1157/2024	FULJENSIYA KERKETTA VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	RAJGANGPUR /55 /2022 DISTRICT & SESSIONS JUDGE,SUNDER ST/000086/2022
83	D-CRLA/33996/2024 CRLA/1158/2024	SATYANARAYAN SATAPATHY VS STATE OF ODISHA(VIG.)	ASHWINI KUMAR DAS VS	VIGILANCE PS (BERHAMPUR) /49 /2010 SPL.JUDGE VIGILANCE,BERHAMPUR(C TR/000015/2014
84	D-CRLMA/34450/2024 CRLMA/197/2024	ANNAPURNA SAHOO@ROUT VS STATE OF ODISHA	ADV. VS	MAHANGA /34 /2014 () //
85	D-CRLMA/34466/2024 CRLMA/198/2024	PRAMOD MAJHI VS STATE OF ODISHA	ANITA SAHOO VS	BHASMA /82 /2023 J.M.F.C., (R), SUNDARGARH(Sundargarh) GR/0000139/2023
86	D-CRLMC/30051/2024 CRLMC/4334/2024	DHANANJAYA HOTA VS BIKRAMDEV MISHRA	SUBHRANSU BHUSAN SARANGI VS	//0 J.M.F.C. (III) BHUBANESWAR(Khordha) ICC/0000380/2023
87	D-CRLMC/31393/2024 CRLMC/4335/2024	BIKASH KUMAR PADHI VS STATE OF ODISHA	KARUNAKAR NAYAK VS	LALBAG /35 /2024 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000104/2024
88	D-CRLMC/33570/2024 CRLMC/4336/2024	NIRMALENDU MISHRA VS STATE OF ODISHA	TANMAYA KUMAR BEURA VS	LALBAG /214 /2019 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0001560/2019
89	D-CRLMC/31014/2024 CRLMC/4337/2024	SUPRABHA MAHAPATRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	MAHILA (BERHAMPUR) /15 /2023 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000201/2023
90	D-CRLMC/33215/2024 CRLMC/4338/2024	SANTOSH KUMAR PAIK VS STATE OF ODISHA	PABITRA KUMAR PAIK VS	R.UDAYAGIRI /94 /2020 J.M.F.C,R.UDAYAGIRI(Gajapati) GR/0000128/2020
91	D-CRLMC/33831/2024	PRASAN KUMAR TANDI@LUNA	S.S.RAY (2)	GUNUPUR /139 /2020

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	CRLMC/4339/2024	VS STATE OF ODISHA	VS	A.D.J., GUNUPUR(Rayagada) TR/0000012/2020
92	D-CRLMC/33953/2024 CRLMC/4340/2024	MANOJ KUMAR DAS VS STATE OF ODISHA	GOURI KUMAR RATH VS	/ /0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0006116/2024
93	D-CRLMC/34015/2024 CRLMC/4341/2024	JAYAKRUSHNA PANDA VS STATE OF ODISHA	HARIPAD MOHANTY VS	CUTTACK VIGILANCE /28 /2015 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000059/2017
94	D-CRLMC/34029/2024 CRLMC/4342/2024	SK.TAIRUDDIN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /244 /2024 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000120/2024
95	D-CRLMC/34058/2024 CRLMC/4343/2024	SUBHAJIT MALLA@HAPPY VS STATE OF ODISHA	SURYA NARAYAN BISWAL VS	LAXMISAGAR P.S. /363 /2022 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0006188/2022
96	D-CRLMC/31662/2024 CRLMC/4344/2024	ARUN KUMAR MIRCHANDANI VS UNION OF INDIA	AVIJIT PATNAIK VS	BHUBANESWAR CBI /7 /2021 A.D.J.-SPL.JUDGE (CBI),BHUBANESWAR TR/0000001/2024
97	D-CRLMC/31870/2024 CRLMC/4345/2024	MANTU NANDA VS STATE OF ODISHA	DASARATH BARIK VS	KHARIAR /36 /2021 SPECIAL JUDGE,NAWAPARA(Nuapada) Sa/0000006/2021
98	D-CRLMC/32907/2024 CRLMC/4346/2024	RAJINDRA@RAJIN MAHAKUR VS STATE OF ODISHA	RITA SINGH VS	BINIKA /131 /2021 J.M.F.C.,BINIKA(Sonepur) GR/0000126/2021
99	D-CRLMC/34114/2024 CRLMC/4347/2024	SURYANARAYAN SINGH VS SUPERINTENDENT OF POLICE, CBI, ACB, BBSR	P.K.SAHOO VS	BHUBANESWAR CBI /4 /2021 A.D.J.-SPL.JUDGE (CBI),BHUBANESWAR ICC/0000028/2022
100	D-CRLMC/34118/2024 CRLMC/4348/2024	PATI NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	BARKOTE /280 /2024 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D CT/0000594/2024
101	D-CRLMC/34301/2024 CRLMC/4349/2024	KUNA@DOBIRUDDIN KHAN@DABIRUDDIN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BONTH /48 /2017 AD-HOC A.D.J.(FTSC),BHADRAK(Bhadra ST/0000255/2017
102	D-CRLMC/34123/2024 CRLMC/4350/2024	GOPAL BARIK VS	SULOCHANA PATRO VS	PURUSHOTTAMPUR /168 /2013 A.D.J.,CHATRAPUR(Ganjam)

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103	D-CRLMP/34055/2024 CRLMP/1570/2024	STATE OF ODISHA SOUBHAGINI PATRA VS	GOUTAM KUMAR ACHARYA(SR. ADV.) VS	ST/0000097/2014 CHANDANPUR /65 /2024 ()
104	D-CRLMP/33936/2024 CRLMP/1571/2024	STATE OF ODISHA REETA SATAPATHY VS	SWETALINA PANDA VS	// //0 ()
105	D-CRLMP/34268/2024 CRLMP/1572/2024	BASANTA KUMAR SATAPATHY SUSAMA BISOI VS	SATYABRATA MOHANTY (1) VS	// SHERAGADA /464 /2023 ()
106	D-CRLMP/34295/2024 CRLMP/1573/2024	STATE OF ODISHA SRADHANJALI SAHOO VS	SUBHASHIS MISHRA VS	// //0 JUDGE FAMILY COURT-II,BHUBANESW
107	D-CRLMP/34191/2024 CRLMP/1574/2024	DEBABRATA SAHU ANSUMAN JENA VS	NIRANJAN PANDA VS	// //0 ()
108	D-CRLMP/34194/2024 CRLMP/1575/2024	STATE OF ODISHA LAXMI NARAYAN PATRA VS	NIRANJAN PANDA VS	// //0 ()
109	D-CRLMP/34337/2024 CRLMP/1576/2024	STATE OF ODISHA BARUNA BAG VS	ARJUNA CHARANA BEHERA VS	// //0 ()
110	D-CRLMP/34335/2024 CRLMP/1577/2024	STATE OF ODISHA APARNA JENA VS	KRUSHNA CHANDRA DASH VS	// //0 ()
111	D-CRLMP/34175/2024 CRLMP/1578/2024	STATE OF ODISHA SNIGDHA MOHARANA VS	SADAYA LAXMI PATNAIK VS	// //0 JUDGE FAMILY COURT,BHUBANESWA
112	D-CRLMP/34195/2024 CRLMP/1579/2024	SUBASISHA MOHARANA NIRANJAN PADHY VS	NIRANJAN PANDA VS	// //0 ()
113	D-CRLMP/34217/2024 CRLMP/1580/2024	STATE OF ODISHA BALABHADRA SINGHARI VS	DINESH RAY VS	// BALIAPANDA /221 /2024 ()
		STATE OF ODISHA		//

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114	D-CRLMP/34238/2024 CRLMP/1581/2024	SRUSTIDHAR PARIDA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// () //
115	D-CRLMP/33307/2024 CRLMP/1582/2024	SMITA SAHU VS STATE OF ODISHA	GOPAL CHARAN MOHANTY VS	// () //
116	D-CRLMP/33931/2024 CRLMP/1583/2024	AJAYA DHAL VS STATE OF ODISHA	KALPATARU MISHRA VS	BASTA /146 /2024 () //
117	D-CRLMP/34188/2024 CRLMP/1584/2024	BISWAJIT TARAI VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// () //
118	D-CRLMP/32837/2024 CRLMP/1585/2024	PRAGYAN PARAMITA PANDA VS PRINCIPAL SECY., HOME DEPT.	RAKESH KUMAR ROUTRAY VS	// () //
119	D-CRLREV/33626/2024 CRLREV/668/2024	GANDETI DASU@G.DASU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	RAYAGADA TOWN /68 /2017 A.D.J.,RAYGADA(Rayagada) CRA/000018/2019
120	D-CRLREV/34387/2024 CRLREV/669/2024	BASUDEV DAS VS STATE OF ODISHA	SAMBIT RATH VS	CHAMPUA /62 /2007 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K GR/0000091/2007
121	D-FAO/47315/2024 FAO/526/2024	M/S. ORIENTAL INSURANCE CO. LTD., CUTTACK VS MALIK ADULA RASID@ M.K DILBAR	NAYAN BEHARI DAS VS	// COMNR FOR EMPLOYEES COMPENSAT EC/0000041/2017
122	D-GUAP/44510/2024 GUAP/15/2024	KRUSHNA PIYUSH DASH VS KAMAL KUMAR DASH	SARADA PRASAD DASH VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000199/2017
123	D-LAA/45269/2024 LAA/41/2024	MADAN HANS VS STATE OF ODISHA	AKASH KUMAR PATTAJOSHI VS	// L.A.R. and R. AUTHORITY,BERHAMPUR LAR/0000125/2023
124	D-MACA/45497/2024 MACA/1152/2024	SANDHYARANI PRADHAN VS PRABHASINI ROUT	JEEVANJYOTI MOHANTY VS	// 5TH M.A.C.T.,ATHAGARH(Cuttack) Mac/0000083/2023
125	D-MACA/47655/2024	THE ORIENTAL INSURANCE CO.LTD., BBSR	RIMJHIMBALA PATI	//

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	MACA/1153/2024	VS ASIT KUMAR SAHOO	VS	III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000592/2006
126	D-MACA/47591/2024 MACA/1154/2024	DAYANATH NAIK VS BISWANATH NAIK	DHANANJAYA MUND VS	// A.D.J.,JEYPORE(Koraput) Mac/0000003/2015
127	D-MACA/45274/2024 MACA/1155/2024	DIVISIONAL MANAGER, UNITED INDIA INSURANCE COMPANY LTD.,CUTTACK VS PRIYANKA BAG	SUBRAT SATPATHY VS	// IST MACT, JAGATSINGHPUR(Jagatsingha) Mac/0000209/2020
128	D-RPFAM/48027/2024 RPFAM/329/2024	SHREYASH MISHRA VS PUSPENDU MISHRA	LAKSHMAN MISHRA VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) Crp/0000201/2019
129	D-RPFAM/45246/2024 RPFAM/330/2024	AKSHAYA KUMAR SWAIN VS BINAPANI SWAIN	BYOMAKESH TRIPATHY VS	// JUDGE FAMILY COURT,BHUBANESWAR Crp/0000082/2017
130	D-RPFAM/46174/2024 RPFAM/331/2024	SHYAM SUNDAR SWAIN VS PRANAMITA BASTIA	BYOMAKESH TRIPATHY VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) Crp/0000027/2017
131	D-RPFAM/46895/2024 RPFAM/332/2024	RAJENDRA BEHERA VS RESMA @ MANISA BEHERA	UMESH CHANDRA PATNAIK VS	// JUDGE, FAMILY COURT, SAMBALPUR(Sambalpur) CRMC/0000004/2016
132	D-RPFAM/43740/2024 RPFAM/333/2024	BIBHU PRASAD MISHRA VS ROJALIN SUKLA	S.S.RAO VS	// JUDGE FAMILY COURT,BHUBANESWAR IA/0000061/2023
133	D-RVWPET/45605/2024 RVWPET/280/2024	CHIEF EXECUTIVE OFFICER IN-CHARGE, THE URBAN CO-OPERATIVE BANK LTD, CUTTACK VS PRAKASH KUMAR MOHAPATRA	UMESH CHANDRA MOHANTY VS	// () //
134	D-RVWPET/43272/2024 RVWPET/281/2024	SIKHAR SAMAL VS STATE OF ODISHA	ADV. VS	// () //
135	D-RVWPET/47730/2024 RVWPET/282/2024	G.M. (TECHNICAL), NHAI, BBSR VS KUNDAN GUPTA	UMESH CHANDRA MOHANTY VS	// () //
136	D-TRP(C)/46934/2024 TRP(C)/371/2024	RAMESWARI SAHU VS	KURESH PRASAD DASH VS	// JUDGE FAMILY COURT,BHUBANESWAR

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137	D-TRP(C)/48069/2024 TRP(C)/372/2024	AMIT KUMAR SAHOO SONALIKA KHUNTIA VS SARANJIT SAHU	BYOMOKESH SAHOO VS	CP/0000699/2024 // JUDGE, FAMILY COURT, DEOGARH(Deo)
138	D-TRP(C)/48196/2024 TRP(C)/373/2024	LAXMI DASH @ PANDA VS GOPA NARAYAN DASH	GOPINATH MISHRA VS	CP/0000010/2024 // JUDGE FAMILY COURT,BALASORE(Bal)
139	D-TRPCRL/34499/2024 TRPCRL/100/2024	TRUPTIMAYEE JENA VS DEEPAK KUMAR JENA	BIKASH KUMAR KUND VS	CP/0000330/2022 //0 G.N CUM J.M.F.C., SUKINDA(Jajapur)
140	D-WA/47906/2024 WA/3113/2024	STATE OF ODISHA VS GOKULANANDA NAYAK	SASWAT DAS,A.G.A VS	// 0 //
141	D-WA/47924/2024 WA/3114/2024	STATE OF ODISHA VS SAILABALA MEHER	SASWAT DAS, A.G.A. VS	// 0 //
142	D-WA/47890/2024 WA/3115/2024	STATE OF ODISHA VS MATHURANANDA ROUT	SASWAT DAS,A.G.A VS	// 0 //
143	D-WA/47905/2024 WA/3116/2024	STATE OF ODISHA VS BIDYA KUMARI RAWAL	AJODHYA RANJAN DASH,A.G.A VS	// 0 //
144	D-WA/45211/2024 WA/3117/2024	STATE OF ODISHA VS SHASWATA MUDULI	BIPLAB MOHANTY,A.G.A VS	// 0 //
145	D-WA/47976/2024 WA/3118/2024	STATE OF ODISHA VS BIKASH CHANDRA KHORA	SASWAT DAS, A.G.A. VS	// 0 //
146	D-WA/47977/2024 WA/3119/2024	STATE OF ODISHA VS SUDHIR KUMAR PANIGRAHI	SASWAT DAS, A.G.A. VS	// 0 //
147	D-WA/46518/2024 WA/3120/2024	BHAGABAN MUDULI VS PRABODH KUMAR DAS	BIBEKANANDA BHUYAN VS	// 0 //

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148	D-WA/46986/2024 WA/3121/2024	TATA MOTORS FINANCE LTD., BBSR VS PRABHAKAR BARIK	PRAKASH KUMAR MISHRA VS	// 0 //
149	D-WA/47978/2024 WA/3122/2024	STATE OF ODISHA VS MANJU NAIK	SASWAT DAS, A.G.A. VS	// 0 //
150	D-WA/47979/2024 WA/3123/2024	STATE OF ODISHA VS DUSMANTA SAHU	SASWAT DAS, A.G.A. VS	// 0 //
151	D-WA/47989/2024 WA/3124/2024	STATE OF ODISHA VS SURESH CHANDRA NAYAK	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
152	D-WA/47990/2024 WA/3125/2024	STATE OF ODISHA VS SRIBATSA SAMAL	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
153	D-WA/44838/2024 WA/3126/2024	BAJAJ ALLIANZ LIFE INSURANCE CO LTD VS SARAJINI PRADHAN	ANUPAM DASH VS	// 0 //
154	D-WA/44846/2024 WA/3127/2024	BM,BAJAJ ALLIANZ LIFE INSURANCE CO.LTD VS JYOSHNA ROUTA	ANUPAM DASH VS	// 0 //
155	D-WA/44850/2024 WA/3128/2024	B.M., BAJAJ ALLIANZ LIFE INSURANCE CO.LTD., BERHAMPUR VS BASUMI PAVANI	ANUPAM DASH VS	// 0 //
156	D-WA/44854/2024 WA/3129/2024	B.M., BAJAJ ALLIANZ LIFE INSURANCE CO.LTD., BERHAMPUR VS GOLAP TARA	ANUPAM DASH VS	// 0 //
157	D-WA/48079/2024 WA/3130/2024	SECRETARY,ODISHA PUBLIC SERVICE COMMISSION VS IBTISHAM SAWAIYAN	ARNAV BEHERA VS	// 0 //
158	D-WA/48115/2024 WA/3131/2024	STATE OF ODISHA VS RABINARAYAN RATH	SANJAY RATH, A.G.A. VS	// 0 //
159	D-WA/48224/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	//

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	WA/3132/2024	VS SUDARSAN SAHOO	VS	0 //
160	D-WA/48096/2024 WA/3133/2024	STATE OF ODISHA VS NRUSINGHA CHARAN BARIK	SASWAT DAS, A.G.A. VS	// 0 //
161	D-WA/48291/2024 WA/3134/2024	DR. KSHIRABDHI TANAYA MUNDA VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
162	D-WA/48160/2024 WA/3135/2024	STATE OF ODISHA VS RAMESH CHANDRA DALAI	DEBASIS NAYAK, A.G.A. VS	// 0 //
163	D-WA/48223/2024 WA/3136/2024	STATE OF ODISHA VS HARIHARA PRADHAN	MANASH RANJAN MOHANTY, A.G.A. VS	// 0 //
164	D-WA/48274/2024 WA/3137/2024	STATE OF ODISHA VS PURNA CHANDRA PRADHAN	SASWAT DAS, A.G.A. VS	// 0 //
165	D-WP(C)/48418/2024 WP(C)/28706/2024	REGISTRAR (JUDICIAL),ORISSA HIGH COURT,CUTTACK VS STATE OF ODISHA	ADV VS	// 0 //
166	D-WP(C)/46653/2024 WP(C)/28707/2024	ADLINA NAYAK VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
167	D-WP(C)/47157/2024 WP(C)/28708/2024	SUB DIVISIONAL OFFICER, TPWODL, ELECTRICAL SUB DIVISION, UJALPUR, SUNDERGARH VS KULAMANI NAIK	PRASANTA KUMAR TRIPATHY VS	// 0 //
168	D-WP(C)/45041/2024 WP(C)/28709/2024	SARATHI BHANJA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
169	D-WP(C)/47862/2024 WP(C)/28710/2024	KAILASH CHANDRA NAYAK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
170	D-WP(C)/46123/2024 WP(C)/28711/2024	KRUSHNA CHANDRA MARNDI VS	BHABANI SANKAR DAS VS	// 0

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171	D-WP(C)/47584/2024 WP(C)/28712/2024	LINGARAJ JENA NAMITA BEHERA VS STATE OF ODISHA	HEMANTA KUMAR RATSINGH VS	// // ()
172	D-WP(C)/47863/2024 WP(C)/28713/2024	PRASANTA KUMAR DUTTA VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// () //
173	D-WP(C)/47001/2024 WP(C)/28714/2024	NIRANJAN BEHERA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// () //
174	D-WP(C)/47750/2024 WP(C)/28715/2024	URMILA JENA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// () //
175	D-WP(C)/47164/2024 WP(C)/28716/2024	V BABURAO VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// () //
176	D-WP(C)/47378/2024 WP(C)/28717/2024	PRADEEP NAYAK VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// () //
177	D-WP(C)/47612/2024 WP(C)/28718/2024	KALINGA WARRIOR, CUTTACK VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// () //
178	D-WP(C)/47684/2024 WP(C)/28719/2024	SASIKALA PRADHAN VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// () //
179	D-WP(C)/47754/2024 WP(C)/28720/2024	PRAMODA BALIARSINGH VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// () //
180	D-WP(C)/47746/2024 WP(C)/28721/2024	SARASWATI KISKU VS PARAU TUDU	AMIT PRASAD BOSE VS	// () //
181	D-WP(C)/47997/2024 WP(C)/28722/2024	M/S MM MEDICARE PVT LTD VS ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE	KAJAL SAHOO VS	// () //

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182	D-WP(C)/47903/2024 WP(C)/28723/2024	ABHIJEET SWAIN VS UNION OF INDIA	SAIBRATA RATH VS	// 0 //
183	D-WP(C)/47898/2024 WP(C)/28724/2024	PRAFULLA KUMAR JENA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
184	D-WP(C)/46702/2024 WP(C)/28725/2024	PREMARENDU PAL VS UNION OF INDIA	DILLIP KUMAR MOHANTY VS	// 0 //
185	D-WP(C)/47936/2024 WP(C)/28726/2024	KRUPAJAL ENGINEERING COLLEGE, BBSR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
186	D-WP(C)/46579/2024 WP(C)/28727/2024	KADAMBINI SAHOO VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
187	D-WP(C)/47387/2024 WP(C)/28728/2024	KARAM SAHOO VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
188	D-WP(C)/48212/2024 WP(C)/28729/2024	BHOJRAJ LUHA VS PUNJAB NATIONAL BANK	SOUMYA RANJAN MOHANTY VS	// 0 //
189	D-WP(C)/47198/2024 WP(C)/28730/2024	ABHAYA KUMAR BEHERA VS STATE OF ODISHA	LAXMAN BHOI VS	// 0 //
190	D-WP(C)/47963/2024 WP(C)/28731/2024	SASHIKANTA RANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
191	D-WP(C)/47926/2024 WP(C)/28732/2024	RAJENDRA PRASAD SAHOO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
192	D-WP(C)/47964/2024 WP(C)/28733/2024	SASHIKANTA RANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
193	D-WP(C)/47938/2024	AJAY KUMAR PALEI	BEDA PRAKASH PANDA	//

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	WP(C)/28734/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/47969/2024 WP(C)/28735/2024	SASHIKANTA RANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
195	D-WP(C)/47961/2024 WP(C)/28736/2024	SASHIKANTA RANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
196	D-WP(C)/47636/2024 WP(C)/28737/2024	GANESH CHANDRA DAS VS STATE OF ODISHA	AMBUJA BANDHU PARIDA VS	// 0 //
197	D-WP(C)/47982/2024 WP(C)/28738/2024	SASHIKANTA RANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
198	D-WP(C)/47941/2024 WP(C)/28739/2024	SUDHANSU SEKHAR MAJHI VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// 0 //
199	D-WP(C)/46612/2024 WP(C)/28740/2024	ASHIMA RAO VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
200	D-WP(C)/47394/2024 WP(C)/28741/2024	NRUSINGHA CHARAN DEHURI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
201	D-WP(C)/47195/2024 WP(C)/28742/2024	CHANDAN BISWAL VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// 0 //
202	D-WP(C)/47942/2024 WP(C)/28743/2024	ASWINI KUMAR SENAPATI VS STATE OF ODISHA	ABINASH PATTJOSHI VS	// 0 //
203	D-WP(C)/47102/2024 WP(C)/28744/2024	SATYAJIT BASTI VS OSD-CUM-SECRETARY, ODISHA	SWAPNIL ROY VS	// 0 //
204	D-WP(C)/47795/2024 WP(C)/28745/2024	SURENDRA NAG VS	BIJAYA KUMAR BEHERA 1 VS	// 0

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205	D-WP(C)/47196/2024 WP(C)/28746/2024	STATE OF ODISHA CHANDAN BISWAL VS	AJAYA KUMAR JENA VS	// // 0
206	D-WP(C)/46625/2024 WP(C)/28747/2024	STATE OF ODISHA SMITANJALI BAL VS	BRAHMANANDA TRIPATHY VS	// // 0
207	D-WP(C)/47079/2024 WP(C)/28748/2024	STATE OF ODISHA SRIRAMSETTI NAGESWAR RAO VS	GIRIDHARI SINGH VS	// // 0
208	D-WP(C)/44522/2024 WP(C)/28749/2024	STATE OF ODISHA RAJ KUMAR MISHRA VS	KISHORE CHANDRA PRADHAN VS	// // 0
209	D-WP(C)/47639/2024 WP(C)/28750/2024	THE GENERAL MANAGER NEYVELI LIGNITE CORPORATION INDIA LIMITED GOPAL CHANDRA DAS VS	BIKRAM SENAPATI VS	// // 0
210	D-WP(C)/48050/2024 WP(C)/28751/2024	STATE OF ODISHA KARUNA SAGAR BEHERA VS	ISHWAR MOHANTY VS	// // 0
211	D-WP(C)/47947/2024 WP(C)/28752/2024	STATE OF ODISHA TARAKANTA DAS VS	TARUN PATNAIK VS	// // 0
212	D-WP(C)/47455/2024 WP(C)/28753/2024	STATE OF ODISHA DEBASIS MOHANTY VS	SURESH KUMAR CHOUDHURY VS	// // 0
213	D-WP(C)/47831/2024 WP(C)/28754/2024	STATE OF ODISHA FRIENDS ASSOCIATION FOR RURAL RECONSTRUCTION,MUNIGUDA PROJECT VS	DEEPALI MAHAPATRA VS	// // 0
214	D-WP(C)/46657/2024 WP(C)/28755/2024	STATE OF ODISHA SATYA NARAYAN RATH VS	BRAHMANANDA HOTA VS	// // 0
215	D-WP(C)/46726/2024 WP(C)/28756/2024	TAHASILDAR BHUBANESWAR MATRUGRAM SRI ARABINDA ASHRAM, JAGATSINGHPUR VS	SUJATA JENA VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/47230/2024 WP(C)/28757/2024	MUKUNDA PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
217	D-WP(C)/47857/2024 WP(C)/28758/2024	MD ALLI HUSSAIN VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //
218	D-WP(C)/47981/2024 WP(C)/28759/2024	SANJUKTA PANI VS DR. JYOTI PRAKASH PANI	LALITENDU MISHRA VS	// 0 //
219	D-WP(C)/46811/2024 WP(C)/28760/2024	DHANURDHAR CHAMPATIRAY @ D.D. CHAMPATIRAY VS STATE OF ODISHA	ANIRUDHSANGANERIA VS	// 0 //
220	D-WP(C)/47840/2024 WP(C)/28761/2024	PRAMODINI DAS VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
221	D-WP(C)/47732/2024 WP(C)/28762/2024	GADADHAR MOHAPATRA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
222	D-WP(C)/47858/2024 WP(C)/28763/2024	SAILABALA BAL @ SAMAL VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //
223	D-WP(C)/47325/2024 WP(C)/28764/2024	JAGDISH CHANDRA JENA VS PREETI BAI	BIGYAN KUMAR SHARMA VS	// 0 //
224	D-WP(C)/47986/2024 WP(C)/28765/2024	MANOJ MAHAPATRA VS STATE OF ODISHA	SARADA DASH VS	// 0 //
225	D-WP(C)/46878/2024 WP(C)/28766/2024	RANGAMANI MOHAPATRA VS STATE OF ODISHA	JEEVANJYOTI MOHANTY VS	// 0 //
226	D-WP(C)/47854/2024 WP(C)/28767/2024	PRAFULA KUMAR SATPATHY VS REGISTRAR, UTKAL UNIVERSITY,BBSR	SANJIB MOHANTY VS	// 0 //
227	D-WP(C)/47861/2024	HRUDANANDA JENA	KRISHNA CHANDRA SAHU	//

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	WP(C)/28768/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/47023/2024 WP(C)/28769/2024	SURA PRASAD PANDA VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	// 0 //
229	D-WP(C)/47414/2024 WP(C)/28770/2024	ALEKHA CHANDRA DAS VS STATE OF ODISHA	RAMESH CH. BEHERA VS	// 0 //
230	D-WP(C)/47836/2024 WP(C)/28771/2024	DWARIKANATH NAYAK VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
231	D-WP(C)/47350/2024 WP(C)/28772/2024	KDF AGENCY, CUTTACK VS CENTRAL BANK OF INDIA, CUTTACK	BIKRAM CHANDRA GHADEI VS	// 0 //
232	D-WP(C)/47856/2024 WP(C)/28773/2024	SK.SADAB MOHAMMED VS STATE OF ORISSA	ABINASH ROUTRAY VS	// 0 //
233	D-WP(C)/47150/2024 WP(C)/28774/2024	KUMAR SUBHASIS PRADHAN VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
234	D-WP(C)/48061/2024 WP(C)/28775/2024	BIRAKISHORE BEHERA VS STATE OF ODISHA	ABHISHEK DASH VS	// 0 //
235	D-WP(C)/47933/2024 WP(C)/28776/2024	SASHIKANTA RANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
236	D-WP(C)/47417/2024 WP(C)/28777/2024	NANDLAL SA VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
237	D-WP(C)/47955/2024 WP(C)/28778/2024	SASHIKANTA RANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
238	D-WP(C)/47848/2024 WP(C)/28779/2024	SURESH CHANDRA MOHAPATRA VS	RASHMI KANTA ACHARYA VS	// 0

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239	D-WP(C)/47634/2024 WP(C)/28780/2024	STATE OF ODISHA GURUBARI SAHU VS	RASHMI KANTA ACHARYA VS	// // ()
240	D-WP(C)/48065/2024 WP(C)/28781/2024	STATE OF ODISHA BABULI DEHURI VS	ABHISHEK DASH VS	// // ()
241	D-WP(C)/47966/2024 WP(C)/28782/2024	STATE OF ODISHA SASHIKANTA RANA VS	BRAJA MOHAN SARANGI VS	// // ()
242	D-WP(C)/46758/2024 WP(C)/28783/2024	CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK SANJUKTA BHAISAL VS	DIGAMBAR SETHI VS	// // ()
243	D-WP(C)/48145/2024 WP(C)/28784/2024	STATE OF ODISHA ARUNA KUMAR PADHY VS	KAMALAKANTA NAYAK VS	// // ()
244	D-WP(C)/47948/2024 WP(C)/28785/2024	THE CHAIRMAN-CUM-MANAGING DIRECTOR, ORISSA STATE ROAD TRANSPORT CORPORATION, BBSR RANJAN KUMAR SAHU VS	SUBHADUTTA ROUSTRAY VS	// // ()
245	D-WP(C)/47892/2024 WP(C)/28786/2024	STATE OF ODISHA LAXMI PARASETH VS	BIJAYA KUMAR PARIDA 2 VS	// // ()
246	D-WP(C)/46759/2024 WP(C)/28787/2024	STATE OF ODISHA NARMADA NAYAK VS	SISIR KUMAR PUROHIT VS	// // ()
247	D-WP(C)/48148/2024 WP(C)/28788/2024	SECY TO GOVT. OF ODISHA, FINANCE DEPT. RAMA CHANDRA SAHU VS	KAMALAKANTA NAYAK VS	// // ()
248	D-WP(C)/47850/2024 WP(C)/28789/2024	THE CHAIRMAN-CUM-MANAGING DIRECTOR, ORISSA STATE ROAD TRANSPORT CORPORATION, BBSR GOURANGA CHARAN DAS VS	DOLAGOBINDA MOHAPATRA VS	// // ()
249	D-WP(C)/47953/2024 WP(C)/28790/2024	STATE OF ODISHA AJIT KUMAR DEBTA VS	SIDHESWAR MALLIK VS	// // ()
		STATE OF ORISSA		//

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250	D-WP(C)/46908/2024 WP(C)/28791/2024	ASHOK KUMAR MARTHA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
251	D-WP(C)/48262/2024 WP(C)/28792/2024	BHUBANESWARI COAL MINING LIMITED, ANGUL VS MAHANADI COALFIELDS LIMITED, SAMBALPUR	SATYA SMRUTI MOHANTY VS	// 0 //
252	D-WP(C)/48005/2024 WP(C)/28793/2024	DR. PRASANT KUMAR DEO VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	// 0 //
253	D-WP(C)/47943/2024 WP(C)/28794/2024	ASHISH KUMAR MOHAPATRA VS NATIONAL MEDICAL COMMISSION, NEW DELHI	DEBENDRA MOHANTA VS	// 0 //
254	D-WP(C)/47427/2024 WP(C)/28795/2024	AUGASTIN JOSEPH VS UNION OF INDIA	BIBHUTI BHUSAN MISHRA VS	// 0 //
255	D-WP(C)/46859/2024 WP(C)/28796/2024	M/S. SMRUTI RANJAN DASH, NABARA VS SUPDT.,CGST AND CENTRAL EXCISE, KORAPUT RANGE, NABARANGAPUR	ITISHREE TRIPATHY VS	// 0 //
256	D-WP(C)/47851/2024 WP(C)/28797/2024	SAILABALA BAL @ SAMAL VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //
257	D-WP(C)/47944/2024 WP(C)/28798/2024	SUBRAT KUMAR MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
258	D-WP(C)/47138/2024 WP(C)/28799/2024	SIBANANDA BEHERA VS STATE OF ODISHA	CHITTA RANJAN PATNAIK VS	// 0 //
259	D-WP(C)/46982/2024 WP(C)/28800/2024	DAFEDAR BARIK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
260	D-WP(C)/48047/2024 WP(C)/28801/2024	RAMDAS BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
261	D-WP(C)/47430/2024	ANAND SINGH	SIDHARTHA DAS	//

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	WP(C)/28802/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/47200/2024 WP(C)/28803/2024	BUDHU RAM MURMU VS SECRETARY URBAN DEVELOPMENT AND REVENUE HUMAN RESOURCES AND DISASTER MANAGEMENT DEPARTMENT	TUSAR KANTI PRAHARAJ VS	// 0 //
263	D-WP(C)/48048/2024 WP(C)/28804/2024	BICITRANANDA BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
264	D-WP(C)/48082/2024 WP(C)/28805/2024	PRANGYA PATTANAIK VS REGIONAL DIRECTOR, CENTRAL BOARD OF SECONDARY EDUCATION, BBSR	ANAM CHARAN PANDA VS	// 0 //
265	D-WP(C)/46983/2024 WP(C)/28806/2024	BRAJAKISHORE CHAKRA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
266	D-WP(C)/48090/2024 WP(C)/28807/2024	ABODH NARAYAN DANDASENA VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //
267	D-WP(C)/48094/2024 WP(C)/28808/2024	BIBEKANANDA DAS VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
268	D-WP(C)/48120/2024 WP(C)/28809/2024	NABA KISHORE PATRA VS STATE OF ODISHA	SUSHIL KUMAR PATNAIK VS	// 0 //
269	D-WP(C)/48102/2024 WP(C)/28810/2024	DAYANIDHI DAS @ DAYANAND DAS VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS	// 0 //
270	D-WP(C)/44944/2024 WP(C)/28811/2024	AJAY MISHRA VS TP SOUTHERN ODISHA DISTRIBUTION LIMITED, GANJAM	KAIBALYA PANDA VS	// 0 //
271	D-WP(C)/47488/2024 WP(C)/28812/2024	ABHIRAM SAHOO VS LABOUR AND EST DEPT., ODISHA	GANESH PRASAD SAMAL VS	// 0 //
272	D-WP(C)/48104/2024 WP(C)/28813/2024	RANJAN KUMAR ROUT VS	SAIBRATA RATH VS	// 0

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273	D-WP(C)/47505/2024 WP(C)/28814/2024	STATE OF ODISHA ANITA RANI NAYAK VS A.O CUM DIVISIONAL MANAGER, CANARA BANK, CUTTACK	AMIT PRASAD BOSE VS	// // 0 //
274	D-WP(C)/48153/2024 WP(C)/28815/2024	SUBRAT KUMAR SAHOO VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
275	D-WP(C)/48016/2024 WP(C)/28816/2024	SRINIBAS PRADHAN VS STATE OF ODISHA	BHOJRAJ SETH VS	// 0 //
276	D-WP(C)/46157/2024 WP(C)/28817/2024	ANIL KUMAR ROUT VS STATE OF ODISHA	ANURAG PATI VS	// 0 //
277	D-WP(C)/47508/2024 WP(C)/28818/2024	KALU CHARAN PRADHAN VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
278	D-WP(C)/48117/2024 WP(C)/28819/2024	KSHIRABDI TANAYA PADHI VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// 0 //
279	D-WP(C)/47807/2024 WP(C)/28820/2024	M/S. RENEWABLE EVIROGIC (P) LTD., BBSR VS STATE OF ODISHA	PRASANT PARIDA VS	// 0 //
280	D-WP(C)/47363/2024 WP(C)/28821/2024	MANJUBALA SAHU VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	// 0 //
281	D-WP(C)/48269/2024 WP(C)/28822/2024	SAMIR KUMAR BEHERA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
282	D-WP(C)/48271/2024 WP(C)/28823/2024	NILIMA MOHAPATRA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
283	D-WP(C)/48095/2024 WP(C)/28824/2024	RANJAN KUMAR ROUT VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //

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284	D-WP(C)/45936/2024 WP(C)/28825/2024	ABHIJEET DAS VS STATE OF ODISHA	PRONROY MOHANTY VS	// 0 //
285	D-WP(C)/47376/2024 WP(C)/28826/2024	DEBASHIS BHOL VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// 0 //
286	D-WP(C)/47281/2024 WP(C)/28827/2024	KAILASH CHANDRA BEHERA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
287	D-WP(C)/48099/2024 WP(C)/28828/2024	PRATAP KUMAR RATH VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
288	D-WP(C)/47652/2024 WP(C)/28829/2024	HEMANANDA KHATUA VS STATE OF ODISHA	DEBABRATA DASH VS	// 0 //
289	D-WP(C)/48237/2024 WP(C)/28830/2024	RATNAKAR BEHERA VS STATE OF ORISSA	SURYAKANTA DWIBEDI VS	// 0 //
290	D-WP(C)/47872/2024 WP(C)/28831/2024	JITENDRA BISWAL VS THE COMMISSIONER OF CT AND GST, CUTTACK	PRABODHA CHANDRA NAYAK VS	// 0 //
291	D-WP(C)/48051/2024 WP(C)/28832/2024	MANAS KUMAR SAHOO VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
292	D-WP(C)/48109/2024 WP(C)/28833/2024	BHAGIRATHI @ BHAGYA PATRA VS STATE OF ODISHA	LAMBODAR ACHARI VS	// 0 //
293	D-WP(C)/48264/2024 WP(C)/28834/2024	TUSAR KANT MISHRA VS STATE OF ODISHA	JAGAJIT PANDA VS	// 0 //
294	D-WP(C)/48268/2024 WP(C)/28835/2024	JYOTSNA DASH VS STATE OF ODISHA	JAGAJIT PANDA VS	// 0 //
295	D-WP(C)/48220/2024	RAMESH CHANDRA MAJHI	TUSAR KUMAR MISHRA	//

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	WP(C)/28836/2024	VS	VS	0
296	D-WP(C)/48341/2024	BLOCK DEVELOPMENT OFFICER-CUM-ELECTION OFFICER OF PANCHAYAT SAMITI, R.UDAYAGIRI	GYANA RANJAN SETHI	//
	WP(C)/28837/2024	PRIYABRATA MOHANTY	VS	0
		STATE OF ODISHA		//
297	D-WP(C)/47832/2024	RANJIT KUMAR SAHU	DEEPALI MAHAPATRA	//
	WP(C)/28838/2024	VS	VS	0
		STATE OF ODISHA		//
298	D-WP(C)/48100/2024	BIJAY KUJUR	SAIBRATA RATH	//
	WP(C)/28839/2024	VS	VS	0
		STATE OF ODISHA		//
299	D-WP(C)/44431/2024	TRAILOKYA KUMAR PARIDA	DR.PURUSOTTAM CHULI	//
	WP(C)/28840/2024	VS	VS	0
		STATE OF ODISHA		//
300	D-WP(C)/47880/2024	MAMATA DAS	ARUN KUMAR PATRA	//
	WP(C)/28841/2024	VS	VS	0
		STATE OF ODISHA		//
301	D-WP(C)/48234/2024	PRADYUMNA KUMAR BEHERA	SUSANTA KUMAR DASH	//
	WP(C)/28842/2024	VS	VS	0
		STATE OF ODISHA		//
302	D-WP(C)/45624/2024	BIJAYALAXMI MOHAPATRA	MANAS KUMAR CHAND	//
	WP(C)/28843/2024	VS	VS	0
		STATE OF ODISHA		//
303	D-WP(C)/45939/2024	ABHARANI DASH	PRONOY MOHANTY	//
	WP(C)/28844/2024	VS	VS	0
		STATE OF ODISHA		//
304	D-WP(C)/45629/2024	NITYANANDA MANDOI	MANAS KUMAR CHAND	//
	WP(C)/28845/2024	VS	VS	0
		STATE OF ODISHA		//
305	D-WP(C)/45934/2024	UPENDRANATH MALLICK	PRONOY MOHANTY	//
	WP(C)/28846/2024	VS	VS	0
		STATE OF ODISHA		//
306	D-WP(C)/47371/2024	SANTANU KUMAR SAHOO	PITAMBAR BEHERA	//
	WP(C)/28847/2024	VS	VS	0

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307	D-WP(C)/47753/2024 WP(C)/28848/2024	STATE OF ODISHA EXECUTIVE ENGINEER ELECTRICAL STORES DIVISION VS DIRECTOR OF INDUSTRIES CUM CHAIRMAN MSEFC	SURESH CHANDRA DASH VS	// // 0 //
308	D-WP(C)/48019/2024 WP(C)/28849/2024	ABINASH MOHAPATRA VS STATE OF ODISHA	PRASANNA KUMAR PARHI VS	// 0 //
309	D-WP(C)/48131/2024 WP(C)/28850/2024	ANANTA KUMAR NAIK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
310	D-WP(C)/47679/2024 WP(C)/28851/2024	SATYABHAMA DAS VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
311	D-WP(C)/48139/2024 WP(C)/28852/2024	RAJANI KANT BEHERA VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
312	D-WP(C)/48179/2024 WP(C)/28853/2024	M/S. SYNERGY INSTITUTE OF ENGINEERING AND TECHNOLOGY, DHENKANAL VS EMPLOYEES PROVIDENT FUND ORGANISATION, BBSR	NITISH KUMAR MISHRA VS	// 0 //
313	D-WP(C)/48172/2024 WP(C)/28854/2024	GOURANGA CHARAN NAIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
314	D-WP(C)/47568/2024 WP(C)/28855/2024	TARANISEN SETH VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
315	D-WP(C)/48174/2024 WP(C)/28856/2024	MAMATA SAHOO VS ASWANI KUMAR SAHOO	SAMIR KUMAR MISHRA VS	// 0 //
316	D-WP(C)/47913/2024 WP(C)/28857/2024	ABHILASH PUROHIT VS UNION OF INDIA	SUBHADUTTA ROURTRAY VS	// 0 //
317	D-WP(C)/48198/2024 WP(C)/28858/2024	NIHAR RANJAN SWAIN VS STATE OF ODISHA	JAGAJIT PANDA VS	// 0 //

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318	D-WP(C)/48176/2024 WP(C)/28859/2024	GOURAHARI MULIA VS STATE OF ODISHA	NRUSINGHA NANDA MOHAPATRA VS	// 0 //
319	D-WP(C)/47569/2024 WP(C)/28860/2024	MANGAL BISWAL VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
320	D-WP(C)/47155/2024 WP(C)/28861/2024	ANUSUYA DEVI AGARWAL VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
321	D-WP(C)/48199/2024 WP(C)/28862/2024	MAA SANTOSHI, WOMENS SELF HELP GROUP, GANJAM VS STATE OF ODISHA	SHAKTI PRASAD PANDA VS	// 0 //
322	D-WP(C)/48209/2024 WP(C)/28863/2024	SAHADEB SAHOO VS THE MANAGING DIRECTOR CUM HIEF EXECUTIVE OFFICER, BANK OF BARODA, BARODA	SRINIBASH SATAPATHY VS	// 0 //
323	D-WP(C)/47904/2024 WP(C)/28864/2024	VICTIM VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
324	D-WP(C)/47911/2024 WP(C)/28865/2024	ABHISHEK MOHANTY VS UNION OF INDIA	NIRANJAN LENKA VS	// 0 //
325	D-WP(C)/48340/2024 WP(C)/28866/2024	SAMPAT KUMAR DASH VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
326	D-WP(C)/48218/2024 WP(C)/28867/2024	JAGANNATH PATNAIK VS STATE OF ODISHA	SIBAPRASAD PATI VS	// 0 //
327	D-WP(C)/48017/2024 WP(C)/28868/2024	MANAS KUMAR PRADHAN VS STATE OF ODISHA	BHOJRAJ SETH VS	// 0 //
328	D-WP(C)/48219/2024 WP(C)/28869/2024	JALANDHAR @ JALANDHARI HARIJAN VS STATE OF ODISHA	SARADA DASH VS	// 0 //
329	D-WP(C)/48071/2024	SATYABHAMA MISHRA	DIBYA CHARAN SWAIN	//

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	WP(C)/28870/2024	VS	VS	0
		CHIEF EXECUTIVE OFFICER (ELECTRICAL), CESU NOW TPCODL, BBSR		//
330	D-WP(C)/44450/2024	MAHESH PRASAD MISHRA	GEETA RANI MALLICK	//
	WP(C)/28871/2024	VS	VS	0
		STATE OF ODISHA		//
331	D-WP(C)/45916/2024	GOPABANDHU SWAIN	ANAM CHARAN PANDA	//
	WP(C)/28872/2024	VS	VS	0
		STATE OF ODISHA		//
332	D-WP(C)/47802/2024	ASHALATA BEHERA	BHAGABAN MOHANTY	//
	WP(C)/28873/2024	VS	VS	0
		STATE OF ODISHA		//
333	D-WP(C)/47714/2024	YASH RAJ ENTERPRISES, CHANDRASEKHARPUR, BBSR	SABYASACHI MISHRA	//
	WP(C)/28874/2024	VS	VS	0
		STATE OF ODISHA		//
334	D-WP(C)/47145/2024	KULAMANI MALLICK	SOURENDRA KUMAR KANUNGO	//
	WP(C)/28875/2024	VS	VS	0
		AJIT KUMAR BEHERA		//
335	D-WP(C)/47828/2024	GURU CHARAN MOHAPATRA	JYOTIRMAY GUPTA	//
	WP(C)/28876/2024	VS	VS	0
		STATE OF ODISHA		//
336	D-WP(C)/48028/2024	BISHWAJEET PATTANAYAK	BISWANATH PATNAIK	//
	WP(C)/28877/2024	VS	VS	0
		M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD., BBSR		//
337	D-WP(C)/48503/2024	BAIKUNTHA DHAM SEBAASHRAM TRUST, BBSR	PRASANTA KUMAR SATAPATHY	//
	WP(C)/28878/2024	VS	VS	0
		STATE OF ODISHA		//
338	D-WP(C)/48522/2024	MITALI MISHRA	SUKANTA KUMAR DALAI	//
	WP(C)/28879/2024	VS	VS	0
		STATE OF ODISHA		//
339	D-WP(C)/48011/2024	M/S GAYATRI AGENCY, KHURDA	SATYA SMRUTI MOHANTY	//
	WP(C)/28880/2024	VS	VS	0
		MICRO AND SMALL ENTERPRISE FACILITATION COUNCIL, CUTTACK		//
340	D-WP(C)/47777/2024	SATYABRATA JENA	PRABODHA CHANDRA NAYAK	//
	WP(C)/28881/2024	VS	VS	0

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341	D-WP(C)/47283/2024 WP(C)/28882/2024	STATE OF ODISHA RENUBALA MOHANTY VS	SAIBRATA RATH VS	// // ()
342	D-WP(C)/48042/2024 WP(C)/28883/2024	STATE OF ODISHA BIJAY KUMAR JENA VS	BIBEKANANDA MAHAPATRA VS	// // ()
343	D-WP(C)/48141/2024 WP(C)/28884/2024	STATE OF ODISHA BINOD KUMAR MALLICK VS	GOPINATH SETHI VS	// // ()
344	D-WP(C)/44568/2024 WP(C)/28885/2024	STATE OF ODISHA BISHNU CHARAN SAHOO VS	SOUMYA RANJAN MOHANTY VS	// // ()
345	D-WP(C)/48372/2024 WP(C)/28886/2024	UNION OF INDIA BIJAYA BARWA VS	ARNAV BEHERA VS	// // ()
346	D-WP(C)/48143/2024 WP(C)/28887/2024	STATE OF ODISHA FALGUNI SANKAR PANDA VS	HEMANTA KUMAR MOHANTA VS	// // ()
347	D-WP(C)/47834/2024 WP(C)/28888/2024	STATE OF ODISHA SANJUKTA SAMAL VS	KSHIROD KUMAR ROUT VS	// // ()
348	D-WP(C)/44789/2024 WP(C)/28889/2024	STATE OF ODISHA GOLAP BISWAL VS	SAMARENDRA BAHADUR VS	// // ()
349	D-WP(C)/48149/2024 WP(C)/28890/2024	STATE OF ODISHA LALITA @ NALITA PARIDA VS	SANJIBANI MISHRA VS	// // ()
350	D-WP(C)/47855/2024 WP(C)/28891/2024	STATE OF ODISHA SUNIL KUMAR SWAIN VS	NIRMAL CHANDRA DAS VS	// // ()
351	D-WP(C)/47570/2024 WP(C)/28892/2024	UNION OF INDIA SHRAWAN KUMAR LATH VS THE COLLECTOR CUM D.M, BARAGARH	BHARAT BHUSAN ROURTRAY VS	// // () //

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352	D-WP(C)/44717/2024 WP(C)/28893/2024	JANARDHAN PANIGRAHI VS STATE OF ODISHA	GYANENDRA CHAITANYA VS	// 0 //
353	D-WP(C)/48151/2024 WP(C)/28894/2024	DHANI DEI VS STATE OF ODISHA	SURESH KUMAR JENA VS	// 0 //
354	D-WP(C)/48549/2024 WP(C)/28895/2024	SANJIBA KUMAR BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
355	D-WP(C)/48018/2024 WP(C)/28896/2024	AKSHYA KUMAR PANDA VS COLLECTOR, BHADRAK	BIBHUTI BHUSAN SWAIN VS	// 0 //
356	D-WP(C)/47168/2024 WP(C)/28897/2024	PRIYATAMA PALEI VS LAND ACQUISITION OFFICER-CUM-COMPETENT AUTHORITY, KEONJHAR	SEPHALEE DAS VS	// 0 //
357	D-WP(C)/47693/2024 WP(C)/28898/2024	VIDYA SINGH VS SECRETARY TO REVENUE DIVISIONAL COMMISSIONER, SAMBALPUR	RAJENDRA KUMAR PRADHAN VS	// 0 //
358	D-WP(C)/48119/2024 WP(C)/28899/2024	SUBIR BAL VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
359	D-WP(C)/47049/2024 WP(C)/28900/2024	KALPANA MOHANT VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
360	D-WP(C)/48123/2024 WP(C)/28901/2024	SUSHAMA BHOI @ BARIK VS DR. HRUSIKESH BARIK	DILIP KUMAR SAHU VS	// 0 //
361	D-WP(C)/47587/2024 WP(C)/28902/2024	GYANA RANJAN MOHANTY VS THE CHIEF COMMISSIONER OF CT AND GST, CUTTACK	ASIT KUMAR DASH VS	// 0 //
362	D-WP(C)/47154/2024 WP(C)/28903/2024	SHIVANI DAS VS ORISSA STATE COMMISSION FOR PROTECTION OF CHILD RIGHTS, BBSR	GOPINATH MISHRA VS	// 0 //
363	D-WPCRL/32133/2024	NARAYAN SAHU	BYOMAKESH TRIPATHY	//0

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	WPCRL/134/2024	VS STATE OF ODISHA	VS	() //
364	D-WPCRL/33715/2024 WPCRL/135/2024	TRILOCHAN PRADHAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	PIPLI /58 /2024 () //
365	D-WPCRL/34193/2024 WPCRL/136/2024	NIRANJAN NAYAK VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	/ /0 () //
366	D-WPCRL/33532/2024 WPCRL/137/2024	SK.MUMTAJ VS STATE OF ODISHA	MANORANJAN MISHRA VS	DARGHA BAZAR /203 /2024 () //
367	D-WPCRL/34216/2024 WPCRL/138/2024	SUSAMA KABIRAJ VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	PARADEEP /265 /2024 () //
368	D-WPCRL/34536/2024 WPCRL/139/2024	SWAGATIKA SAHOO VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	/ /0 () //
369	D-ABLAPL/34348/2024 ABLAPL/12997/2024	SMRUTI RANJAN JAGADEV @ RACKY VS STATE OF ODISHA	BIBHU PRASAD DAS VS	BHARATPUR PS /474 /2023 () //
370	D-ABLAPL/33587/2024 ABLAPL/12998/2024	BABULA NAYAK VS STATE OF ODISHA	JAYADEBA BEHERA VS	BEGUNIA P.S. /310 /2024 () //
371	D-ABLAPL/34352/2024 ABLAPL/12999/2024	DILIP MALIA @ DILLIP KUMAR PANDA VS STATE OF ODISHA	SONALI ROUT VS	AIRPORT /337 /2024 () //
372	D-ABLAPL/34252/2024 ABLAPL/13000/2024	SHREEKANTA PRADHAN VS STATE OF ODISHA	SANKET TRIVEDY VS	PAIKMAL /249 /2023 () //
373	D-ABLAPL/33732/2024 ABLAPL/13001/2024	PATITAPABAN BEHERA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BOLAGARH P.S. /272 /2024 () //
374	D-ABLAPL/34222/2024 ABLAPL/13002/2024	PUSPALATA NAYAK VS	PRATAP KUMAR RAY VS	JAJPUR SADAR /285 /2024 ()

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375	D-ABLAPL/34228/2024 ABLAPL/13003/2024	STATE OF ODISHA BISWARANJAN PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	// NUAGAON /215 /2024 () //
376	D-ABLAPL/34220/2024 ABLAPL/13004/2024	PRASANTI GARHNAYAK VS STATE OF ODISHA(VIG.)	MANAS RANJAN BEHERA VS	CUTTACK VIGILANCE /2 /2023 () //
377	D-ABLAPL/34146/2024 ABLAPL/13005/2024	RANJAN @RASHMI RANJAN TRIPATHY VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	CHOUWAR /530 /2024 () //
378	D-ABLAPL/34284/2024 ABLAPL/13006/2024	SANJAYA KUMAR PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /333 /2024 () //
379	D-ABLAPL/34143/2024 ABLAPL/13007/2024	AKSHYA KUMAR MOHAPATRA VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL TOWN /713 /2024 () //
380	D-ABLAPL/34304/2024 ABLAPL/13008/2024	JITU MOHANTY VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	SUKINDA /318 /2024 () //
381	D-ABLAPL/34131/2024 ABLAPL/13009/2024	PAPU JENA @ PRAKASH CHANDRA JENA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE SADAR /261 /2020 () //
382	D-ABLAPL/34385/2024 ABLAPL/13010/2024	SK. MOINUDDIN VS STATE OF ODISHA	SATYABRATA SENAPATI VS	Bamapada (Industrial Area) /183 /2024 () //
383	D-ABLAPL/34310/2024 ABLAPL/13011/2024	ABDUL DANISH @ RAHIL VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	JHARSUGUDA /634 /2024 () //
384	D-ABLAPL/34367/2024 ABLAPL/13012/2024	TARUN KUMAR RAJENDRA HATI VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	//0 J.M.F.C.,MOTTU AT M.V.79(Malkangiri) 2(B)CC/000006/2024
385	D-ABLAPL/34441/2024 ABLAPL/13013/2024	SUMANJYOTI SAMANTARAY @ RUPALI VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	NAYAGARH /437 /2024 () //

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386	D-ABLAPL/34372/2024 ABLAPL/13014/2024	SAMIR MALLIK @ SAMIRA MALLICK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /588 /2024 () //
387	D-ABLAPL/34036/2024 ABLAPL/13015/2024	BIRENDRA GOUDA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	//0 J.M.F.C.(V),BHUBANESWAR(Khordha) 2(A)CC/0000417/2024
388	D-ABLAPL/33923/2024 ABLAPL/13016/2024	RATAN PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BAUNISUNI /152 /2024 () //
389	D-ABLAPL/34405/2024 ABLAPL/13017/2024	BHAKTAHARI SAHOO VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	BASUDEVPUR /720 /2024 () //
390	D-ABLAPL/34442/2024 ABLAPL/13018/2024	SAMIR KUMAR BISWAL @ SAMIR VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	NAYAGARH /437 /2024 () //
391	D-ABLAPL/33963/2024 ABLAPL/13019/2024	AJAY BARAL @ AJAY KUMAR BARAL VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	DHAMNAGAR /480 /2024 () //
392	D-ABLAPL/34505/2024 ABLAPL/13020/2024	RAJESH KUMAR MAHAPATRA VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	BARGARH SADAR /430 /2024 () //
393	D-ABLAPL/34503/2024 ABLAPL/13021/2024	KARTIK RANA @KARTIKA RANA @KARTTIK RANA @HADU VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KHURDA MODEL /393 /2024 () //
394	D-ABLAPL/33978/2024 ABLAPL/13022/2024	RAMESH CHANDRA MAHALIK @ MOHALIK VS STATE OF ODISHA	BISWORANJAN SWAIN VS	NAIKANI-DIHI /248 /2024 () //
395	D-ABLAPL/34502/2024 ABLAPL/13023/2024	NRUSINGHA CHARAN SWAIN VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	GOP /270 /2024 () //
396	D-ABLAPL/33961/2024 ABLAPL/13024/2024	SANJAY BARAL @ BABUA VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	DHAMNAGAR /480 /2024 () //
397	D-ABLAPL/34009/2024	SHIVA PRASAD RATH @ TULU RATHA	SATYA SHIVA DASH	DASARATHPUR /164 /2024

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	ABLAPL/13025/2024	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/34492/2024 ABLAPL/13026/2024	BALARAM ROUT @ BALIA VS STATE OF ODISHA	AVIRAM PATRA VS	NANDANKANAN /293 /2024 () //
399	D-ABLAPL/34483/2024 ABLAPL/13027/2024	DEBA @ DEBARAJ PRADHAN VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	BAIDESWAR /168 /2024 () //
400	D-ABLAPL/34059/2024 ABLAPL/13028/2024	SHIVA PRASAD RATH @ TULU RATHA VS STATE OF ODISHA	SATYA SHIVA DASH VS	DASARATHPUR /165 /2024 () //
401	D-ABLAPL/34480/2024 ABLAPL/13029/2024	GIRISH CHANDRA NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
402	D-ABLAPL/34464/2024 ABLAPL/13030/2024	MITHUN SWAIN VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	BHANJANAGAR /19 /2018 () //
403	D-ABLAPL/34358/2024 ABLAPL/13031/2024	PREMANANDA PRADHAN VS STATE OF ODISHA	RANJAN KUMAR BEHERA VS	PIPLI /484 /2024 () //
404	D-ABLAPL/34469/2024 ABLAPL/13032/2024	AJAYA BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	PURUSHOTTAMPUR /726 /2024 () //
405	D-ABLAPL/34266/2024 ABLAPL/13033/2024	SK SABIR HOSSEN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /234 /2024 () //
406	D-ABLAPL/34336/2024 ABLAPL/13034/2024	NIMANANDA SAHOO VS REPUBLIC OF INDIA(C.B.I)	JNYANANANDA PANDA VS	/ /0 () //
407	D-ABLAPL/34512/2024 ABLAPL/13035/2024	PRASANTA BEHERA @ PRASANTA KUMAR BEHERA VS STATE OF ODISHA	BISWABHUSAN DAS VS	DHUSURI /387 /2024 () //
408	D-ABLAPL/34269/2024 ABLAPL/13036/2024	SIDHARTHA SANKAR RAY VS	NIKUNJA KUMAR ROUT VS	/ /0 ()

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409	D-ABLAPL/34471/2024 ABLAPL/13037/2024	STATE OF ODISHA SIBARAM SWAIN @ SIBA VS	SANTOSH KUMAR MAHANTY VS	// BUGUDA /467 /2024 ()
410	D-ABLAPL/34333/2024 ABLAPL/13038/2024	STATE OF ODISHA GOBINDA CH. SAHOO VS	JNYANANANDA PANDA VS	// //0 ()
411	D-ABLAPL/34274/2024 ABLAPL/13039/2024	REPUBLIC OF INDIA (C.B.I) SOMANATH MALLIK @ CHANDAN MALLIK VS	AMLAN SHAKTI PAUL VS	// BAGHAMARI /170 /2024 ()
412	D-ABLAPL/34473/2024 ABLAPL/13040/2024	STATE OF ODISHA GANGANI @ GANGANA SABAR VS	SOUBHAGYA KUMAR DASH VS	// S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE
413	D-ABLAPL/34305/2024 ABLAPL/13041/2024	STATE OF ODISHA SURESH BEJ VS	PURNA CHANDRA MOHARANA VS	2(A)CC/0000450/2024 BHUBAN /480 /2024 ()
414	D-ABLAPL/34288/2024 ABLAPL/13042/2024	STATE OF ODISHA MATHURA GOCHHAYAT VS	PANCHANAN PANIGRAHI VS	// BANARAPAL /454 /2024 ()
415	D-ABLAPL/34279/2024 ABLAPL/13043/2024	STATE OF ODISHA AKSHYA KUMAR ROUT@AKSHYA KUMAR ROUT VS	PANCHANAN PANIGRAHI VS	// J.M.F.C.,BHUBAN(Dhenkanal)
416	D-ABLAPL/34345/2024 ABLAPL/13044/2024	STATE OF ODISHA VISHAL @ BISHAL KUMAR VS	UMAKANTA BARIK VS	2(A)CC/0000107/2024 PLANTSITE /895 /2024 ()
417	D-ABLAPL/34354/2024 ABLAPL/13045/2024	STATE OF ODISHA AMARENDRA JENA @ CHAPUA @ KANHA VS	AMARESH DAS VS	// BENTKAR (42 MOUZA) UPD CUTTACK ()
418	D-ABLAPL/34478/2024 ABLAPL/13046/2024	STATE OF ODISHA MAMTAJ MOHARANA VS	NIRANJAN LENKA VS	// BADSAMI /114 /2022 ()
419	D-ABLAPL/34520/2024 ABLAPL/13047/2024	UNION OF INDIA PRADIP KUMAR BEHERA VS	PRASANNA KUMAR MISHRA VS	// JATNI P.S. /384 /2024 ()
		STATE OF ODISHA		//

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420	D-ABLAPL/33926/2024 ABLAPL/13048/2024	INDRA BHUE @ INDRAMANI BHUE VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	SOHELLA /380 /2024 () //
421	D-ABLAPL/34439/2024 ABLAPL/13049/2024	MAHADEV GOUDA VS STATE OF ODISHA	NEELAKANTHA PANDA VS	KOTPAD /258 /2023 () //
422	D-ABLAPL/34521/2024 ABLAPL/13050/2024	PRATIK KUMAR BEHERA @ PRATEEK KUMAR BEHERA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	JATNI P.S. /384 /2024 () //
423	D-ABLAPL/34302/2024 ABLAPL/13051/2024	SUKADEB PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	RAJKANIKA /220 /2024 () //
424	D-ABLAPL/34443/2024 ABLAPL/13052/2024	SUMAN BARIK VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	BADAGODA P.S. /656 /2024 () //
425	D-ABLAPL/34381/2024 ABLAPL/13053/2024	SUBHADRA SAMAL VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	DHENKANAL SADAR /837 /2024 () //
426	D-ABLAPL/34457/2024 ABLAPL/13054/2024	PRASANT KUMAR RATH VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	BHAWANIPATNA TOWN /313 /2024 () //
427	D-ABLAPL/34071/2024 ABLAPL/13055/2024	RAJU HANTAL VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	CHITRAKONDA /155 /2023 () //
428	D-ABLAPL/34567/2024 ABLAPL/13056/2024	PRADEEP PRADHAN VS STATE OF ODISHA	MIHIR KANTA RATH VS	R.UDAYAGIRI /83 /2024 () //
429	D-ABLAPL/34210/2024 ABLAPL/13057/2024	KARTIKA SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI 2(A)CC/0000399/2024
430	D-ABLAPL/34580/2024 ABLAPL/13058/2024	SUBALA BISWAL VS STATE OF ODISHA	JAGABANDHU SAHU VS	AGALPUR /186 /2024 () //
431	D-ABLAPL/34463/2024	KALPATARU BISWAL	PRADEEP KUMAR DAS	BASUDEVPUR /535 /2024

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	ABLAPL/13059/2024	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/34583/2024 ABLAPL/13060/2024	RAJA KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /369 /2024 () //
433	D-ABLAPL/33654/2024 ABLAPL/13061/2024	SOMESH PRADHAN VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	PIPLI /486 /2024 () //
434	D-ABLAPL/34474/2024 ABLAPL/13062/2024	BRAJA KISHORE SAHU VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
435	D-ABLAPL/34543/2024 ABLAPL/13063/2024	KANTHESHWAR PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /327 /2024 () //
436	D-ABLAPL/34570/2024 ABLAPL/13064/2024	NARENDRA BANCHHOR VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	TUREIKELA /348 /2024 () //
437	D-ABLAPL/34547/2024 ABLAPL/13065/2024	BIJAYA KUMAR SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	ULLUNDA /188 /2024 () //
438	D-ABLAPL/34283/2024 ABLAPL/13066/2024	RABINDRA SAMAL VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	/ / J.M.F.C.,BHUBAN(Dhenkanal) 2(A)CC/0000108/2024
439	D-ABLAPL/34579/2024 ABLAPL/13067/2024	PRITTAM KUMAR JENA VS STATE OF ODISHA	HARAPRIYA PATRA VS	/ /0 () //
440	D-ABLAPL/34566/2024 ABLAPL/13068/2024	SRINIBAS DASH VS STATE OF ODISHA	MANORANJAN MUDULI VS	PURI TOWN /473 /2024 () //
441	D-ABLAPL/34460/2024 ABLAPL/13069/2024	TULUA MAHESWAR MALLICK VS STATE OF ODISHA	ARIJEET MISHRA VS	DASARATHPUR /165 /2024 () //
442	D-ABLAPL/34554/2024 ABLAPL/13070/2024	ASIT KUMAR NAYAK VS	RAJALAXMI BISWAL VS	PALLAHARA /320 /2024 ()

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443	D-ABLAPL/33671/2024 ABLAPL/13071/2024	STATE OF ODISHA SANJAN SETH VS STATE OF ODISHA	SHAKTI PRASAD PANDA VS	// BARGARH /627 /2024 () //
444	D-ABLAPL/33988/2024 ABLAPL/13072/2024	SARAT CHNADRA SAHOO @ NIRANJAN SAHOO VS STATE OF ODISHA	JYOTI PATNAIK VS	TIRTOL /537 /2024 () //
445	D-ABLAPL/34389/2024 ABLAPL/13073/2024	STATE OF ODISHA RAJANI KANTA MISHRA VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA TOWN /442 /2024 () //
446	D-ABLAPL/34461/2024 ABLAPL/13074/2024	STATE OF ODISHA SADAM HOSEN VS STATE OF ODISHA	ARIJEET MISHRA VS	KALIAPANI /122 /2024 () //
447	D-ABLAPL/34462/2024 ABLAPL/13075/2024	SUMIT ZINDAL @ SUMEET JINDAL VS STATE OF ODISHA	ARIJEET MISHRA VS	KENDRAPARA /228 /2024 () //
448	D-ABLAPL/34556/2024 ABLAPL/13076/2024	CHITRASEN SAHOO VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BHUBAN /473 /2024 () //
449	D-ABLAPL/34559/2024 ABLAPL/13077/2024	KABUL KHORA @ LAXMAN KHORA VS STATE OF ODISHA	PRANAY KUMAR MAHARAJ VS	JEYPORE SADAR /127 /2024 () //
450	D-ABLAPL/34533/2024 ABLAPL/13078/2024	KUMAR DAS VS STATE OF ODISHA	RABINDRA NATH BARIK VS	NAYAGARH SADAR /171 /2024 () //
451	D-ABLAPL/34542/2024 ABLAPL/13079/2024	JANMEJAYA PANIKA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BELPARA /314 /2024 () //